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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.10.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.867/252/HDB/2018
NAME OF THE COMPANY	Jayalakshmi Cements Pvt Ltd
NAME OF THE PETITIONER(S)	Srinivas Rao Vudatha
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. VISWANATHAKRISHNA	PCS	avm Rao -viswan@nclt.co.in 9948313130	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Hanish Reddy	Advocate	9849 29 6949	

ORDER

PCS for Petitioner Company is present.

Ms.Sridevi, on behalf of Mr. T.Sujan Kumar Reddy, counsel for CGSC is also present.

PCS has filed justification affidavit along with annexures.

ROC report filed.

Heard both sides.

List it for orders on 09.10.2018.


Member(Judl)

Pavani